

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 8th May, 2017.

No.LJ(B).83/93/276 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the illegal rat hole mining and transportation of extracted coal as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri D. Toi, Sub Divisional Officer, PHE, Amlarem Sub Division, Amlarem	West Jaintia Hills District, Jowai	Deputy Commissioner, West Jaintia Hills District, Jowai.
2.	Shri L. Hinge, Sub-Divisional Agricultural Officer, Agriculture Office, Amlarem.	- do -	- do -
3.	Shri J. Chyrmang, Range Forest Officer, Amlarem Sub-Division, Amlarem.	- do -	- do -
4.	Shri S. Challam, Fishery Officer, Amlarem Sub- Division, Amlarem.	- do -	- do -
5.	Shri A. Sangma, SDPRO, Amlarem Sub-Division, Amlarem.	- do -	- do -
6.	Dr. D. Lyngdoh, A.H. & Vety. Officer, Amlarem C&RD Block, Amlarem.	- do -	- do -
7.	Shri W. Summer, AEE., PWD Border Road, Amlarem Sub-Division, Amlarem.	- do -	- do -
8.	Shri K. Nongrum, Executive Engineer, D.R.D.A. Jowai, D.C's Office, Jowai.	- do -	- do -
9.	Shri E.M.H. Passah, APO (Genl.), DRDA, Jowai, D.C's Office, Jowai.	- do -	- do -


(**E.M. Donn**)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ(B).83/93/276-A,

Dated Shillong, the 8th May, 2017.

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, West Jaintia Hills District, Jowai, with a request to circulate to all the officers concerned. This has a reference to your letter No.GEN-148/Pt-III/Mining/NGT/2016/286 dt. 05.05.2017.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
- ✓ 6. DEO(Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


